

आयकर अपीलीय अधिकरण “एक-सदस्य मामला” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI

माननीय श्री शक्तिजीत दे, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI SAKTIJIT DEY, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

आयकरअपीलसं./ I.T.A. No.5541/Mum/2019
(निर्धारणवर्ष / Assessment Year: 2009-10)

Ganpatram Dudharamji Purohit Room No.20, Bansi Bhawan 1 st Floor, 18/24, 3 rd Khetwadi Mumbai 400 004.	बनाम/ Vs.	ITO-Ward 19(1)(3) RoomNo.220, 2 nd Floor Matru Mandir, Tardeo Road Mumbai-400 007.
स्थायीलेखासं./जीआइआरसं./ PAN/GIR No. AADPP-5868-L		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Shri Poojan Mehta-Ld. AR
प्रत्यर्थीकीओरसे/ Respondent by	:	Shri Smita Verma-Ld. DR

सुनवाईकीतारीख/ Date of Hearing	:	22/03/2021
घोषणाकीतारीख / Date of Pronouncement	:	05/04/2021

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member):-

1. At the time of hearing of appeal, Ld. AR submitted that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 and therefore, seeks withdrawal of appeal. The Ld. DR did not object to the same.
2. In view of foregoing, the appeal stand dismissed as withdrawn, however, with a liberty to assessee to seek restoration

of this appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stands dismissed as withdrawn.

Order pronounced on 5th April, 2021.

Sd/-
(Saktijit Dey)
न्यायिक सदस्य / **Judicial Member**

Sd/-
(Manoj Kumar Aggarwal)
लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 05/04/2021
Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.